

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2377**  
ANSWERED ON 10.12.2024

**LAND FOR BHEL**

†2377. **SHRI ALOK SHARMA:**

Will the Minister of **HEAVY INDUSTRIES** भारी उद्योग मंत्री be pleased to state:

- (a) the total area of land provided to Bharat Heavy Electricals Limited (BHEL) for setting up of industries in Bhopal along with purpose-wise details thereof;
- (b) the details of the land of BHEL, Bhopal that have been utilized at present out of the total land, purpose and area-wise;
- (c) the action plan of the Government for removal of encroachment on vacant land and making it useful;
- (d) whether the Government proposes any plans regarding vacant land of BHEL, Bhopal in future and if so, the details thereof; and
- (e) if not, the manner in which the said vacant land is likely to be handed over to the State Government for the benefit people?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a) & (b):** A total of 6045.18 acres of land was acquired for erstwhile Heavy Electricals (India) Limited for the public purpose of establishment of Heavy Electrical Equipment Manufacturing Plant in Bhopal, which was transferred to BHEL in 1974. Out of the total land, BHEL has transferred 1565.97 acres of land to the State and Central Government for various public purposes after following the due process of rules. Presently, BHEL possesses only 4479.21 acres of land at Bhopal for its present and future projects.

The details of the land Utilization in BHEL, Bhopal is as under:-

Sl. No.	Description	Area (in Acres)
1.	Total of Factory/Plant	580.76
2.	Township/ Urban forestry & other areas	3898.45
	Total	4479.21

**(c):** Approximately 216 Acres of land in BHEL, Bhopal are currently under unauthorized encroachment. For the removal of encroachment, BHEL has repeatedly taken up the matter with State Authorities. BHEL earlier also entered into an MOU with the State Government for resettlement of slums located on the BHEL's Land. As per the terms of the MoU, BHEL has transferred 200 acres of land to State Authorities for this purpose.

**(d):** Considering the diversification of the product profile, BHEL has no surplus land in BHEL, Bhopal.

**(e):** Does not arise.

\*\*\*\*\*